GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION No. 2683 TO BE ANSWERED ON 09.07.2019

Watershed Development Projects

2683. SHRIMATI RAKSHA

NIKHIL KHADSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal and is taking review for Qualitative and timely execution of large number of watershed development projects undertaken by State Department or Agencies;
- (b) if so, the details thereof;
- (c) whether cases of irregularities, corruption and financial malfeasance have been reported in various States and if so, the details thereof, State-wise; and
- (d) the action taken report on such incidents?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a) Yes Sir, suitable steps are taken by the Department of Land Resources (DoLR) for qualitative and timely execution of watershed development projects.
- (b) Reviews are made through the Steering Committee Meeting, Regional Review Meeting, Progress Reports etc. The State Level Nodal Agencies (SLNAs) are responsible for monitoring of implementation of projects at the State level.
- (c & d) Watershed Development projects are being implemented by State Governments. States have been requested for taking appropriate action in case of irregularities and / or corruption or financial malfeasances are reported. Further, States have been advised from time to time to examine issues of corruptions / malfeasances and take necessary action preferably by setting up of an independent Task Force / Committee at State level to look into any such allegations and conduct *suo moto* investigations.
